

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 146 (Mis.)
I-7-3/2026 (Pt.-I)

Bilaspur, date 22 May, 2026

A copy of Notification No. GENCOR-35/78/2025-GAD-5, Nawa Raipur, Atal Nagar, dated 14.05.2026 issued by Government of Chhattisgarh, GAD, Raipur along-with its enclosures are forwarded to all the Principal District & Sessions Judges, with a direction to observe holiday in the offices situated in the Municipal Corporation, Nagar Panchayat and Panchayat, where By-Election will be held on 01.06.2026.

BY ORDER OF HON'BLE THE HIGH COURT

Sd/-
(Rajnish Shrivastava)
Registrar General

No. 9713
I-7-3/2026

Bilaspur, date 22 May, 2026

Copy forwarded to :-

1. Joint Registrar(M)-cum-PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
16. Registrar (Vig./ I.& E./Judl./S & A Cell/Estt.), High Court of Chhattisgarh, Bilaspur,
17. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
18. Registrar (Computerization)-Cum-C.P.C., High Court of Chhattisgarh, Bilaspur-with a request to get the said order be uploaded in the website of this High Court.
19. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Distt.-Raipur, Chhattisgarh,
20. Principal District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Koria at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda- Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
21. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/ (5) Raipur/(6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir-Champa/(9)Korba/(10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15)Manendragarh/ (16) Bemetara/ (17) Baloda-Bazar/(18) Surajpur/(19)Balod/(20) Kondagaon/ (21) Mungeli/ (22) Dakshin Bastar (Dantewada) Chhattisgarh with a direction to observe holiday in the offices situated in the Municipal Corporation, Nagar Panchayat and Panchayat, where By-Election will be held on 01.06.2026.
22. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/(6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Koria at Baikunthpur, Chhattisgarh.
23. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh.
24. Member Judge, Industrial Court, Raipur, Chhattisgarh,
25. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur, Chhattisgarh,
26. Additional Registrar (Judl. & Classi./ Admn.), High Court of C.G., Bilaspur,
27. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
28. O.S.D., High Court of Chhattisgarh, Bilaspur,
29. All Registrars (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
30. All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,
31. Deputy Registrar (Estt.)/Accounts Officer/Sr. Court Managers/Sr. Librarian/Dy Registrar(IT), High Court of Chhattisgarh, Bilaspur,
- 32.** Assistant (Estt.) High Court of Chhattisgarh, Bilaspur – with a direction to affix the above order in all Notice Boards of this Registry,

for information and necessary action.


(Rajnish Shrivastava)
 Registrar General